

[Print](#)**Defective Case Register from 2026-07-01 to 2026-07-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/28166/2026	ADV.	2026-07-01	Synopsis and date chart not mentioned in index.
2	D-WP(C)/27035/2026	PRASANTA KUMAR JOSHI	2026-07-01	H.C B.A M.W S Rs 50/- to be paid in V.Nama
3	D-BLAPL/19246/2026	BIKRAM CHANDRA GHADEI	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
4	D-BLAPL/18945/2026	CHIRANJIB ROUT	2026-07-01	Paragraphs not properly mentioned in petition as well as declaration of affidavit.
5	D-FAO/28987/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-BLAPL/19277/2026	T. NARAYANA MURTY	2026-07-01	Nomenclature not furnished in V.Nama.
7	D-WP(C)/28781/2026	DHANANJAYA MUND	2026-07-01	1. Annexure number not correctly furnished in Prayer of the petition. 2..Subject Code Not Furnished .
8	D-BLAPL/18818/2026	CHIRANJIB ROUT	2026-07-01	1. Annexure number not correctly furnished in para no.8.
9	D-BLAPL/10988/2026	UMA CHARAN MISHRA	2026-07-01	1. ST case No. not mentioned in Cause Title and Prayer.
10	D-ABLAPL/18900/2026	BISWARANJAN DALAI	2026-07-01	i) Annexure-2 mentioned in petition not filed.ii) Annexure-1 mentioned in petition not tally with index.
11	D-WP(C)/25658/2026	KRISHNA CHANDRA SAHU	2026-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Father Name and Address of the petitioner in cause title not tally with affidavit.
12	D-BLAPL/18821/2026	BIBHUTI BHUSAN SWAIN	2026-07-01	1. Address of the petitioner not correctly furnished in V.nama.
13	D-WP(C)/28006/2026	ACHYUTANANDA PATTANAIK	2026-07-01	1.Annex-4 not legible.
14	D-CRLMC/19115/2026	SRINIVAS MOHANTY	2026-07-01	1. Prayer not proper in the CRLMC petition.
15	D-FAO/28505/2026	PRASANTA KUMAR MAHALI	2026-07-01	1. Period of Delay 171 days.I.A for condonation of delay not Filed.
16	D-CMP/27848/2026	MAHITOSH SINHA	2026-07-01	Name of op. no. 10 not correct not correct in CT
17	D-BLAPL/19464/2026	BHABANI SANKAR DAS	2026-07-01	1. In Declaration under affidavit, no. of paragraphs not furnished 2. Free copy or certified copy of Rejection order not filled. 3. In Annexure-3 , order date wrongly furnished,

18	D-WP(C)/28802/2026	PRINCEPEE RAY	2026-07-01	Rs 50/- not paid in V.nama
19	D-ABLAPL/18158/2026	MANOJ KUMAR MOHANTY	2026-07-01	1. Name of son of Informant in page 13 be redacted. Resubmit for SR after compliance.
20	D-WA/25878/2026	KHAN MAHAMADOOUL HASAN NIAMATI	2026-07-01	i) Double page mark. ii) Legible copy of page no. 33 34 36 are to be filed. iii) Provision of law not furnished in I.A. no. 1995/2026. iv) No authorization by other appellant to swear this affidavit
21	D-BLAPL/19255/2026	BIBEKANANDA MAHAPATRA	2026-07-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
22	D-WP(C)/28035/2026	VISWAJEET MALLICK	2026-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in declaration.2. Age of the deponent in affidavit in I.A. does not tally with cause title.3. Page nos.24 25 37 and 38 not neat and legible.4.After page no.61 not marked on record.
23	D-ABLAPL/19195/2026	SMRUTI RANJAN ROUT	2026-07-01	1. Deficit Court Fee of Rs.2 to be paid on V.nama.
24	D-CRLMC/19051/2026	BHAWANI SANKAR PANIGRAHI	2026-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.2 in V.nama does not tally with cause title.
25	D-CONTC/28050/2026	PRASANTA KUMAR JENA	2026-07-01	1. Date of order under Annexure-2 does not tally with prayer of the petition.
26	D-ABLAPL/18904/2026	BHABANI SHANKAR DASPARIDA	2026-07-01	i) Page no. 18 20 22 25 and 26 not legible.
27	D-CONTC/28597/2026	ADV.	2026-07-01	i) Year of the wp (c) wrongly mention in synopsis. ii) wp (c) no. wrongly mention in cause title.
28	D-BLAPL/19210/2026	CHITTA RANJAN BEHERA	2026-07-01	1.page no. not properly furnished in index and annexs. 2 annexs. 1 and 2 not furnished as per index.3. Signature of the executants in v.nama not tally with rej. order and C.T.
29	D-ABLAPL/19003/2026	BINOD KUMAR HATI	2026-07-01	G.R.Case No. Not Correctly furnished in para No.01.
30	D-BLAPL/19031/2026	SATYANARAYAN MISHRA	2026-07-01	Annexure -3 not legible.
31	D-WP(C)/28734/2026	SUPRITI KAR	2026-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the Father not tally with cause title and affidavit.
32	D-CMP/28397/2026	MAGA BEHERA	2026-07-01	date of order need correction at annex-5 in index and book mark
33	D-WP(C)/27538/2026	ANIMESH MOHANTY	2026-07-01	Page no.24 not neat

34	D-BLAPL/19171/2026	SANJUKTA MUNDA	2026-07-01	1. Reference certificate not correct as per FIR details. 2. Subject matter in CT and Para 5 not proper. 3. Ann. No. in Para 4 not correct. 4. Prayer not proper. 4. Name of father of Pet. in CT, Affidavit and V.nama not tally. 5. Occupation of Deponent not mentioned in Affidavit. 6. Paragraph declaration not correct. 7. A. Fee of Rs.1.10 on Ann.1 and Rs.2.20 on Ann.2 to be paid.
35	D-BLAPL/19099/2026	AMIT SUJAT BISWAL	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of the Informant-cum victim/family member mentioned in para-3 of the petition be redacted. 2.Name and details of the Informant-cum victim/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop. 3.Redacted copy of Annexure-1 be filed. Thereafter, put up for S.R.
36	D-BLAPL/19100/2026	TUKUNA KUMAR MISHRA	2026-07-01	Annexure-2 mentioned in Index not furnished in averment.
37	D-BLAPL/19112/2026	LAMBODOR ACHARI	2026-07-01	1.Provision Of Law not properly furnished On Top Of Cause Title. 2.Paragraphs not properly mentioned in declaration of affidavit.
38	D-FAO/27490/2026	SAMEER KUMAR DAS	2026-07-01	i) Reference certificate not furnished. ii) Page no. 5 not available in appeal memo. ii) Legible copy of page no. 22-24 are to be filed. iii) Undertaking for translated copy of odia not filed
39	D-CMP/27368/2026	CHITTA RANJAN PATTNAIK	2026-07-01	op -1not a party in cs case
40	D-WP(C)/27208/2026	TUSARKANTI PRAHARAJ	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph 15 of the Writ petition not filled. 2. In affidavit, sl no 3 information wrongly furnished. 3. Annexure-3 not marked as page no 16
41	D-CONTC/28054/2026	PRASANTA KUMAR JENA	2026-07-01	1. As per Index, Annexure-3 not described in the petition.
42	D-BLAPL/19275/2026	BHABANI SHANKAR DASPARIDA	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop
43	D-ABLAPL/19061/2026	JOGESH CHANDRA JENA	2026-07-01	1. Paragraph declaration not correct. 2. Title of Pet. in CT and V.nama not tally with signature.
44	D-WP(C)/27865/2026	SOUMYA RANJAN PATI	2026-07-01	1-COURT FEE IS DEFICIENT. Rs.30.00 to be paid

45	D-ABLAPL/19191/2026	KAILASH CHANDRA SAHOO	2026-07-01	1. Date Chart not page marked. 2. Name of Pet. in CT and V.nama not tally with signature.
46	D-WP(C)/29171/2026	JANAKI KANTA MAHAPATRA	2026-07-01	Rs 50/ not paid on V.nama
47	D-ABLAPL/18929/2026	MANASH RANJAN NAYAK	2026-07-01	Hologram of Rs.50/- not affixed in V.nama.
48	D-BLAPL/18772/2026	DEBI PRASAD PATTNAIK	2026-07-01	1. Name of the victim/ Informant, Relatives, Address and phone number redacting from the page nos. 9 and 10.
49	D-BLAPL/19135/2026	ANSHUMAN PANDA	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
50	D-WP(C)/28784/2026	BHABANI SHANKAR RAYAGURU	2026-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 87 88 and 127 not neat and legible.
51	D-ABLAPL/17904/2026	SANJIT MISHRA	2026-07-01	1. Annexure-1 not attested
52	D-CRLMC/18211/2026	AKSHAYA KUMAR SAHOO	2026-07-01	Page no.9 not neat
53	D-WP(C)/27875/2026	RABINDRA KUMAR PATNAIK	2026-07-01	Annexure-2 page 20 and 21 not available.
54	D-WA/24766/2026	TAPAN KUMAR BISWAL	2026-07-01	1.C. copy of impugned order not filed 2. i) Status of respondent not furnished. ii) Status of proforma respondent not correctly furnished. iii) Provision of law not correctly furnished in I.A. 1902/2026. iv)Put up for SR after filing of c. copy of impugned order and removal of defects.
55	D-WP(C)/27844/2026	SANDHYARANI PANI	2026-07-01	Annexure-9 not mentioned in Book mark.Annexure-9 not available in file
56	D-CRLA/13927/2026	DEBASHIS KUMAR PANDA	2026-07-01	Put up SR after filing the clear and vigible petition.
57	D-WP(C)/29220/2026	AKSHAYA KUMAR JENA	2026-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 84 114 to118, 120 123 125 126 and 132 to 135 not neat.
58	D-CRP/27228/2026	AMIT PRASAD BOSE	2026-07-01	1.D.C.Fee of Rs.39/- to be Paid Put up for further S.R after payment of D.C.Fee for computing the period of limitation
59	D-BLAPL/18890/2026	RAJIB LOCHAN PATTNAIK	2026-07-01	1.Annexure-1 mentioned in Index not properly furnished in averment.
60	D-BLAPL/18985/2026	LALITENDU MISHRA	2026-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Signature of the deponent in affidavit not correctly furnished.2. Copy of Annexure-1 and 2 disclosing the name of informant/Victim be kept in cover.3. Put up for further S.R. after properly page marked in Index.

61	D-CRLA/15726/2026	SOUBHAGYA SWAIN	2026-07-01	Pages nos 11 12 13 14, and 15 in name of Victim / informant / relatives / address to be redacted from Annex-1
62	D-TRPCRL/19444/2026	PRANAB RANJAN CHHATOI	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-BLAPL/19139/2026	BIKASH CHANDRA PARIJA	2026-07-01	Honble Court not tally with cause title and Rejection order.
64	D-CRLMC/17628/2026	SASMITA SAHOO	2026-07-01	1. Nomenclature not furnished in V.nama.
65	D-ABLAPL/19002/2026	RAGHUNATH DASMOHAPATRA	2026-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
66	D-WP(C)/29056/2026	SUDHIR KUMAR MALLICK	2026-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Page 11 and 12 not available.2.Page 14 and 15 not neat.3.Annexure-5 not page marked.
67	D-ABLAPL/19060/2026	GYANA RANJAN MAHAPATRA	2026-07-01	1. Para 3 appearing twice. 2. Annexures not mentioned in petition.
68	D-WP(C)/28064/2026	AKHAND	2026-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
69	D-BLAPL/19137/2026	SOUMYA JYOTI BISWAL	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Index page marking not proper
70	D-BLAPL/19097/2026	AMLAN MOHANTY	2026-07-01	Page No. 11 not legible.
71	D-WP(C)/27868/2026	AJAYA KUMAR PRADHAN	2026-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 partly not neat
72	D-CMAPL/25791/2026	MANAS KUMAR CHAND	2026-07-01	i) Reference certificate not furnished. ii) C. copy of order not page mark as well as Index.
73	D-WP(C)/29010/2026	TUSAR KUMAR MISHRA	2026-07-01	.Subject Code Not Furnished .
74	D-WP(C)/27743/2026	BASUDEV BARIK	2026-07-01	1.Appointment order dated not correctly furnished in Prayer of the petition
75	D-WP(C)/28820/2026	NIRANJAN NAYAK	2026-07-01	1. Paragraph declaration not correct
76	D-WP(C)/27556/2026	SANJAY KUMAR PATRA	2026-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Name and signature of petitioner not correct in Vnama.
77	D-WP(C)/28806/2026	NIRANJAN LENKA	2026-07-01	1. Affidavit Point No.1 be rectified.
78	D-ABLAPL/18946/2026	AGASTI KANUNGO	2026-07-01	.Names In Capital Letters Of All The Signing Advocates Not Indicated
79	D-WP(C)/28823/2026	NIRANJAN NAYAK	2026-07-01	1. Paragraph declaration not correct.
80	D-WP(C)/23821/2026	BHASKAR CHANDRA PANDA	2026-07-01	1. Annexure-4 not legible 2. Annexure -5 not attested 2.Subject Code incorrectly Mentioned
81	D-CRP/27650/2026	JAGAJIBAN PRADHAN	2026-07-01	1.D.C.Fee of Rs.39/- to be Paid Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
82	D-ABLAPL/18925/2026	ASHIT KUMAR DASH	2026-07-01	Page No.7 and 9 not legible
83	D-CONTC/23036/2026	ADV.	2026-07-01	Authorization with regard to swear affidavit on behalf of the other petitioner not furnished in the affidavit.
84	D-ABLAPL/18903/2026	RAMESH MAHARANA	2026-07-01	i) Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of the same be filed.ii) D-ABLAPL no. mentioned on the sealed cover
85	D-CONTC/28038/2026	PRASANTA KUMAR JENA	2026-07-01	1. Paragraph no. not correctly furnished in declaration.2. Date of order under Annexure-2 not correctly furnished in Index.3. Date of order under Annexure-1 not correctly furnished in the cause title.
86	D-ARBA/27203/2026	SAMARENDRA BEURA	2026-07-01	1.Period of Delay 6 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid 3. being aggrieved and good ground not furnished
87	D-BLAPL/18958/2026	PRASANTA KUMAR ROUTRAY	2026-07-01	14-NOT PROPERLY INDEXED.
88	D-BLAPL/18803/2026	SURAJ MOHANTY	2026-07-01	Details of Lower Court status not mentioned in C.title.
89	D-WP(C)/28922/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-01	Index and book mark page marking not proper
90	D-ABLAPL/18980/2026	MANAS RANJAN KHATUA	2026-07-01	Annexures 1 to 4 mentioned in Index and Petition not available in this file
91	D-ABLAPL/19065/2026	JAYANTA KUMAR MAJHI	2026-07-01	1. Case year of ABLAPL No.2485 mentioned in Para 3 not correct. 2. Name of father of Pet. in CT and V.nama not tally with Rejection order.
92	D-FAO/27256/2026	NAYAN BEHARI DAS	2026-07-01	i) Para no. not correctly furnished in declaration of I.A. ii) I.A. no. 976/2026 filed for time to file receipt showing payment of award amount.
93	D-WP(C)/27079/2026	KAILASH CHANDRA MOHANTY	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-WP(C)/27739/2026	RANJAN KUMAR NAYAK	2026-07-01	1.Modified of order Rejection dated not correctly furnished in cause title.

95	D-WP(C)/27881/2026	PADMALAYA MOHAPATRA	2026-07-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 6 not available.
96	D-WP(C)/24578/2026	BHABANI SANKAR DAS	2026-07-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Complete address of Opp.parties no. 1 3 and 7 not furnished in the cause title.
97	D-ABLAPL/18935/2026	KULDEEP MOHANTY	2026-07-01	Annexure-1 2 be removed and attached redacted copy.
98	D-FAO/28075/2026	SANGRAM JENA	2026-07-01	further SR after filling of c copy of impugned order
99	D-ABLAPL/18032/2026	ASHIS KUMAR MISHRA	2026-07-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Ann.2 page 9 not legible. 2. Date of Summons in Date Chart not correct.
100	D-BLAPL/19273/2026	BHABANI SHANKAR DASPARIDA	2026-07-01	Page 72 not neat.
101	D-CONTC/28274/2026	KURESH PRASAD DASH	2026-07-01	1. Postal receipt to be filed.
102	D-ABLAPL/19179/2026	HRUDANANDA MOHAPATRA	2026-07-01	1. Ann.1 page 10 not legible. 2. PS case No. not mentioned in Ann.2.
103	D-WA/24772/2026	PRABIR KUMAR RAY,A.G.A	2026-07-01	Page mark not properly under Anx-1
104	D-ABLAPL/19226/2026	RAJENDRA NARAYAN ROUT	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
105	D-CRLMA/13077/2026	NIRANJAN PANDA	2026-07-01	i) Page mark not properly. ii) A. fee Rs-2.25/- not filed. iii) Ld. counsel for the petitioner not signed in v. nama. iv) C. copy of order not page mark
106	D-ABLAPL/19026/2026	ASUTOSH MOHANTY	2026-07-01	.Petition not correctly addressed to Honorable Court
107	D-CRP/28032/2026	BIPLABA P.B. BAHALI	2026-07-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. D.C.Fee of Rs.39/- to be Paid. Put up for further S.R after payment of D.C.Fee for computing the period of limitation
108	D-ABLAPL/19063/2026	ANUGRAHA NARAYAN SAMANTARAY	2026-07-01	1. Synopsis and Date chart not page marked.
109	D-WP(C)/27858/2026	SANTOSH KUMAR DWIVEDY	2026-07-01	1. Subject code not correctly furnished in Index. 2. Annexure number not correctly furnished in para no.11. 3. Annexure-5 not properly mentioned in petition as per the Index
110	D-WA/24763/2026	TAPAN KUMAR BISWAL	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.C. copy of impugned order not filed. i) Status of respondent not furnished. ii) Status of proforma respondent not correctly furnished. iii) Provision of law not correctly furnished in I.A. no. 1900/2026.iv) Put up for SR after filing of c. copy of impugned order and removal of defects.
111	D-WP(C)/27871/2026	AJAYA KUMAR PRADHAN	2026-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 partly not neat
112	D-ABLAPL/19240/2026	AVIRAM PATRA	2026-07-01	1. Annexure-1 not page marked on the file.
113	D-CMP/24764/2026	RAJ KISHOR SWAIN	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D-WP(C)/28904/2026	BISHNU PRASAD PRADHAN	2026-07-01	Annexure not correctly mentioned in the petition copy
115	D-EXP/13063/2026	ADV.	2026-07-01	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
116	D-CMP/28744/2026	SUMIT KUMAR MOHANTY	2026-07-01	Page No-109 not accompanied with the Petition.
117	D-WA/25260/2026	UMA CHARAN MISHRA	2026-07-01	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. Code wrongly mention in Index.
118	D-ABLAPL/19201/2026	HARAPRASAD PANDA	2026-07-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
119	D-CONTC/28743/2026	SALYADV ANIL KUMAR DORA	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
120	D-CONTC/28036/2026	PRASANTA KUMAR JENA	2026-07-01	1. Paragraph no. not correctly furnished in declaration.
121	D-WA/25871/2026	RAMDAS ACHARY	2026-07-01	1. Court Fee Payable Rs-12/-. Rs-6/- paid. Rs-6/- to be paid. i) Cause title in wp (c) to be filed. ii) Legible copy of page no. 103 to be filed. iii) Put up for SR after removal of defects and after disposal of I.A. no. 1993/2026.
122	D-ABLAPL/15468/2026	ASIT KUMAR JENA	2026-07-01	1. Incomplete written FIR attached in Ann.1. 2. Name of Informant or Pet. who is relative of informant be redacted from entire petition including FIR. Resubmit for SR after compliance
123	D-WP(C)/27869/2026	AJAYA KUMAR PRADHAN	2026-07-01	Page 14 partly not neat.
124	D-BLAPL/19150/2026	GURUPRASAD BEHERA	2026-07-01	1. Reference certificate confusing. 2. Page 8 uploaded upside down.
125	D-WP(C)/27866/2026	AJAYA KUMAR PRADHAN	2026-07-01	Page 14 partly not neat.
126	D-WP(C)/28960/2026	SATYAJIT MOHAPATRA (2)	2026-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 45 and 48 not legible.

127	D-ABLAPL/19057/2026	CHITTA RANJAN PATTNAIK	2026-07-01	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. 2. Name and other details of Informant or victim and relation appearing if any in entire petition including Annexures be redacted. Resubmit for SR after removal of defects.
128	D-BLAPL/18810/2026	JYOTIRMAYA SAHOO	2026-07-01	1. Rejection order dated not correctly furnished Sl. no.5 in Index.
129	D-ABLAPL/18709/2026	AKSHAYA KUMAR SUBUDHI	2026-07-01	Name and address of husband of Informant mentioned in Annexure-3 (pg. 22-23) not yet redacted.
130	D-WP(C)/27048/2026	BIBHUTI BHUSAN SWAIN	2026-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. .Page 53 and 54 not neat.
131	D-BLAPL/19181/2026	BHABANI SHANKAR DASPARIDA	2026-07-01	1. Para 2 appearing twice and para 3 not found. 2. Details of Victim in Page 10 be redacted. 3. Name of studying college, Place of Residence, husband name etc of victim in page 15,16,17 and 21 be redacted. Resubmit for SR after compliance.
132	D-CRLA/19251/2026	TRILOCHAN NANDA	2026-07-01	1. Name of Informant/Victim/Relatives / Address to be redacted from annex-1 and kept seal cover the same thereafter put up SR.
133	D-WP(C)/28688/2026	DEBA KUMAR RATH	2026-07-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	D-WP(C)/28803/2026	NIRANJAN NAYAK	2026-07-01	1. Page marking of Petition in Index not correct. 2. Address of Pet. in CT incomplete. 3. Name of Pet. in Affidavit not correct.
135	D-WP(C)/29114/2026	SANGRAM JENA	2026-07-01	1. In Annexure-7,rejection order of the petitioner not filled. 2. In Annexure-10, letter dated mentioned 18.04.2007 instead of 18.07.2007
136	D-WP(C)/28863/2026	AKSHAYA KUMAR NAYAK	2026-07-01	1. In declaration under affidavit, no of paragraphs not furnished.
137	D-BLAPL/18481/2026	ASHUTOSH MOHANTA	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Assessment Slip not filed.
138	D-BLAPL/19223/2026	SRINIVAS MOHANTY	2026-07-01	1. Double page marking done in the application.2.Put up for S.R There after
139	D-BLAPL/17598/2026	ASIT KUMAR JENA	2026-07-01	1. Signature of the petitioner at V. nama not tally with that of name furnished in cause title of the application
140	D-ABLAPL/18950/2026	CHEERA RANJAN SATAPATHY	2026-07-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraphs not properly mentioned in petition.

141	D-WP(C)/29112/2026	SANGRAM JENA	2026-07-01	1. page marking not done correctly in Annexure-2 and 3 2. Page marking 21 and 22 marked twice. 3. In Annexure-10, letter date mentioned 18.04.2007 instead of 18.07.2007
142	D-ABLAPL/19178/2026	BEDA PRAKASH PANDA	2026-07-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph declaration incomplete
143	D-ABLAPL/18934/2026	GYANA RANJAN SETHI	2026-07-01	Page No.10 not legible.
144	D-FAO/27410/2026	PRAMOD KUMAR TRIPATHY	2026-07-01	i) Page mark not properly. ii) Para no. not correctly furnished in grounds. iii) I.A. no. 964/2026 filed for receipt showing deposit of awarded amount .
145	D-BLAPL/19234/2026	SUJAY SHANKER SINGHDEO	2026-07-01	1. Dist. of petitioner in C.T. not tally with rej.order.2. D.C.fee Rs.50/- to be paid on v.nama.3. Signature of the executants not tally with C.T. and rej. order.
146	D-FAO/28272/2026	AKASH KUMAR BORAL	2026-07-01	good ground not furnished, annex-1 not visible , under taking for oriya annex not furnished
147	D-CONTC/24056/2026	ADV.	2026-07-01	i) Vernacular certificate not furnished. ii) postal receipt/representation to be filed. iii) Put up for SR after removal of defects
148	D-BLAPL/19264/2026	ADITI HOTA	2026-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Date not mentioned in the v.nama. 2. Petition not correctly addressed to Honorable Court
149	D-ABLAPL/18148/2026	ANURAG PATI	2026-07-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of Informant and his brother in Law in page 11 and Mob. No. in page 12 be redacted. 2. Name of accused or informant in page 16 17 18 and 19 be redacted. Resubmit for SR after removal of defects.
150	D-WP(C)/28780/2026	NIRANJAN NAYAK	2026-07-01	1. Paragraph declaration incomplete
151	D-ABLAPL/19025/2026	MANAS RANJAN KHATUA	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy, Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after 2. Annexure-1 not legible
152	D-CMP/28178/2026	MANORANJAN PADHI	2026-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				annex-1 not filed, further SR
153	D-WP(C)/28810/2026	DEBARANJAN RAY	2026-07-01	1. Page marking not done correctly in index at Annexure- 3 2. page no 24 and 26 not filled. 3. In Annexure-5 notice date wrongly furnished. 4. In prayer, annexure-8 letter date wrongly furnished.
154	D-CMP/28290/2026	MANOJ KUMAR MOHANTY (2)	2026-07-01	date of order at annex-4 not correct in index , book mark
155	D-ABLAPL/18949/2026	SATYAJIT MOHAPATRA (2)	2026-07-01	.Name Of The Filing Advocate Not In Capital Letters In The Petition
156	D-ABLAPL/19200/2026	DEEPAK PANDA	2026-07-01	1. Prov. of law incorrectly furnished on Top of CT. 2. Ann.1 not mentioned in Petition.
157	D-ABLAPL/19187/2026	SUBHAM AGRAWAL	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
158	D-WA/24886/2026	SASWAT DAS,A.G.A	2026-07-01	Legible copy of page no. 13-17 19-23 are to be filed.
159	D-ABLAPL/19189/2026	PRASANT KUMAR BARIK	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
160	D-ABLAPL/19021/2026	PRAMOD KUMAR JENA	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
161	D-BLAPL/19460/2026	BIJAYA KUMAR RAGADA	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
162	D-CMP/28088/2026	DEBASIS TRIPATHY	2026-07-01	Address of 21 and 22 not mentioned.
163	D-ABLAPL/19204/2026	SHRADHASHREE ROUTRAY	2026-07-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
164	D-ABLAPL/18947/2026	LALITENDU BHUYAN	2026-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent is the petitioner No.2 but, mentioned as petitioner No.1 in affidavit.
165	D-CRLMC/16191/2026	NIRANJAN PANDA	2026-07-01	1. As per standing order no.1/23 dated 03.05.2023,Prayer for stay not permissible in the CRLMC petition.

166	D-WP(C)/28789/2026	NIRANJAN NAYAK	2026-07-01	1. Paragraph declaration incomplete.
167	D-ABLAPL/19243/2026	ABHISIDDHANTA SAHOO	2026-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
168	D-BLAPL/19245/2026	BIRAJA PRASAD NANDA	2026-07-01	G.R (C.T) number not tally with cause title and synopsis.
169	D-BLAPL/19148/2026	JAYANTA KUMAR MAJHI	2026-07-01	1. Title of Pet. in CT not tally with signature.
170	D-CONTC/28055/2026	PRASANTA KUMAR JENA	2026-07-01	1. Paragraph no. not correctly furnished in declaration
171	D-ABLAPL/19203/2026	AMLAN SHAKTI PAUL	2026-07-01	1. Page marking of petition in Index not correct. 2. Address of Pet. in CT not proper.
172	D-CRLA/15381/2026	BHABANI SANKAR DAS	2026-07-01	1 paragraphs not correctly furnished in declaration in I.A.s
173	D-ABLAPL/18913/2026	DASARATHI DASH	2026-07-01	i) Sl. no. of paragraph of the petition not correct after sl. no.10.ii) Paragraph sl. no. not correct in affidavit.
174	D-BLAPL/19161/2026	MOHAMMED RIAZ	2026-07-01	1. PS case no. in reference certificate not correct. 2. Name of Pet. in CT, V.nama not tally with rejection order and signature
175	D-FAO/27382/2026	SANGRAM JENA	2026-07-01	GIA case no and date of order wrongly mention in Index at sl no. 7.
176	D-WP(C)/27205/2026	SANDHYARANI PANI	2026-07-01	1. Page marking not done correctly in index in respect of Annexure-7 and 8 2. In declaration under affidavit, no. of paragraphs wrongly furnished. 3. In Annexure-8, Placed sanction order along with representation instead of Representation.
177	D-ABLAPL/18850/2026	CHITTA RANJAN PATNAIK	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name, address and mobile No. of Informant/family member mentioned in Annexure-1(pg. 9) has not yet redacted. names of Advocate mentioned in V.nama. But, only 2 signature made available.
178	D-CRP/27565/2026	ABINASH ROUTRAY	2026-07-01	1.D.C.Fee Of Rs.39/- to be Paid. Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
179	D-WP(C)/28497/2026	PRASANTA KUMAR MISHRA	2026-07-01	Page no.13 and annexure-3 not neat.
180	D-WP(C)/28164/2026	JAGAJIBAN PRADHAN	2026-07-01	Complete address of Opp.parties no.7 to 12 and 18 to 23 not furnished in cause title.
181	D-BLAPL/13855/2026	ANITA DASH	2026-07-01	1. At page no 40, school name and class will be redacted. 2. Description of attached Envelope not furnished.
182	D-CONTC/24059/2026	ADV.	2026-07-01	i) Vernacular certificate not furnished. ii) Postal receipt/representation to be filed. iii) Put up for

				SR after removal of defects.
183	D-BLAPL/18993/2026	ABHILASH MISHRA	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
184	D-WP(C)/29309/2026	SOMA PATNAIK	2026-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 and 14 partly not legible.
185	D-WP(C)/28884/2026	RAJAKISHORE SAHOO	2026-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Executants no-2 not sign in the v.nama.Age not tally with affidavit and cause title. 2..Petition not correctly addressed to Honorable Court
186	D-BLAPL/18888/2026	SANJAYA NARAYAN SAHOO	2026-07-01	1.Reference Certificate not properly furnished. 2.Page No.16-17 not legible. 3.Name of the petitioner mentioned in C.title not tally with the signature put in V.nama.
187	D-WP(C)/27851/2026	SIDHARTH SANKAR MOHAPATRA	2026-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page nos.14 18 and 24 not neat.Date of annexure-2 not correct in index.
188	D-CONTC/28361/2026	ADV.	2026-07-01	Synopsis and date chart not mentioned in index.
189	D-ABLAPL/18933/2026	TANMAYA KUMAR MOHANTY	2026-07-01	1.Provision Of Law Not properly Furnished On Top Of Cause Title. 2.Deponent name not mentioned in Identified page of Affidavit(pg. 6). Page No. 11-12 not legible.
190	D-WA/27084/2026	SWAPNIL ROY	2026-07-01	1. C. copy of impugned order filed except last page i) Status of parties not furnished. ii) Last page of c. copy of impugned order not filed. iii) Put up for SR after removal of defects
191	D-CRLA/15490/2026	BHABANI SANKAR DAS	2026-07-01	1. paragraphs not correctly furnished in declaration in I.A.s
192	D-RSA/27514/2026	JAGAJIBAN PRADHAN	2026-07-01	1. Period of Delay 188 days.I.A for condonation of delay Not Filed.
193	D-BLAPL/18894/2026	BIDYADHAR MANSING	2026-07-01	1.Reference Certificate not properly furnished. 2.Occupation of deponent not mentioned ion Affidavit. 2.Legal Asst. Assn. Welfare fees of Rs.10/- not affixed in V.nama. 3..Name Of The Filing Advocate Not In Capital Letters In The Petition

194	D-BLAPL/19227/2026	SURESH CHANDRA PRADHAN	2026-07-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1 Court Fee Rs 6/- deficient in V. Nama. 2. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
195	D-WA/27086/2026	SWAPNIL ROY	2026-07-01	1. C. copy of impugned order filed except last page. i) Status of parties not furnished. ii) Last page of c. copy not filed. iii) Put up for SR after removal of defects.
196	D-TRP(C)/28403/2026	KULDEEP MOHANTY	2026-07-01	Name of Opposite party not tally with petition,Affidavit and Vakalatnama.